

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3858
ANSWERED ON:24.08.2004
IMPORT OF DRUGS
Singh Shri Sugrib

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of approved and unapproved drugs being imported presently;
- (b) whether the Government has recently imposed restrictions on the import of penicillin and some other essential drugs; and
- (c) if so, the details and the reasons therefor?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a): The import of drugs for use in the country is permitted after approval and registration as per norms prescribed under the Drugs & Cosmetics Rules. Details of such import registrations are provided on the web site www.cdscsco.nic.in. Unapproved drugs are allowed to be imported if they are required for export related activity or for research and development.

(b) and (c): There is no separate restriction for the import of essential drugs including Penicillin except as per prescribed norms.